

this sort of abominable activities and belief we have to inculcate and spread nationalism in the minds of the people. The Constitution of India obligates every citizen and also the state to develop the scientific temper, humanism and spirit of enquiry and reform among the people.

I request the Central Government to develop the scientific temper, spirit of inquiry, humanism and reform by appropriate ways and means and also by including these duties in the educational curricula and thereby root out irrational beliefs from the minds of the Indian masses.

(iii) Need too Construct Ring Railway at Bangalore

SHRI C.P. MUDALA GIRIYAPPA (Chitradurga) : The Garden City of India, Bangalore, is one of the fastest growing cities in Asia.

The transportation system in the city is not in a position to face the challenge of the changing scenario. Employees of various industries like Hindustan Aeronautics Ltd. (HAL), Indian Telephone Industries (ITI), Bharat Electronics Ltd. (BEL) etc. are finding it difficult to travel from one place to another. The transport system here is most inconvenient particularly to aged, persons, women and school going children.

In addition to the above mentioned factors, the roads are very narrow. The traffic jam for a long time particularly in the areas like Kempegowda Circle, City Bus stand, Shivaji Nagar bus terminal is a common scene. The figure of daily accidents in this city is also increasing alarmingly.

I, therefore, urge upon the Central Government to take immediate steps to construct Ring Railway at Bangalore to mit-

igate the problems of the citizens of this famous city.

(iv) Need to ensure to that names of bengali regugees settled in pilibhit, up are included in the voters list.

[Translation]

DR. P.R. GANGWAR (Pilibhit) : Mr. Speaker, Sir, in my constituency Pilibhit, in Uttar Pradesh, at the time of partition of India Bengali refugees from East Pakistan were rehabilitated. These Bengali refugees were enrolled in the voters lists and also allotted lands in the district and their children have even got Government jobs. Many of these refugees even contested the elections of the Gram Pradhans and got elected too. However, sometime back even the names of the Bengali refugee Gram Pradhans have been deleted from the voters lists.

I would like to urge the Central Government to again include the names of the Bengali refugees, who came to India at the time of partition, in the voters lists and thereby ensure that they are not deprived of the right to exercise their franchise.

(v) Need to connect porbander in Gujarat by a long distance train in the memory of Mahatma Gandhi by Naming it after his name.

[Translation]

SHRI CHANDRESH PATEL (Jamnagar) : Mr. Speaker, Sir, we do not forget to mention the name of Mahatma Gandhi in various contexts time and again, but we have forgotten his birthplace

Porbandar. Not even a single train has been named as "Mahatma Gandhi" train.

Porbandar is a big industrial city being visited by lakhs of tourists from foreign countries. Heads of states and dignified people from all over the world.

In order to retain the memory of Porbandar fresh in our minds a long distance train should be named as "Mahatma Gandhi Express/Super fast". Whether it is the 'Trivandram Porbandar' of South India, 'Calcutta-Porbandar' of Eastern India or 'Dehradun/Kalka/Chandigarh' of Northern India. At least one train must be named after his name.

The fare of this train should be lesser than that of other trains which would set a new example in the country and then only there will be socialism in the true sense. Therefore, I would urge upon the Hon. Minister of Railways to name long distance train after the name of Mahatma Gandhi. With these words I conclude.

- (vi) Need to provide more funds to Uttar Pradesh for early construction of roads etc. Under dacoits eradication programme in Ghatampur, Kanpur Dehat.**

SHRI KESARI LAL (Ghatampur) : Mr. Speaker, Sir, a large part of my constituency, Ghatampur in Kanpur Dehat is an extremely backward rural area. There is lack of infrastructural facilities like roads, electricity etc. The economic backwardness is at its peak in the entire area. To keep law and order is always a great problem there. Therefore under the Dacoits Eradication Programme the Government had approved the project of construction of roads and implementation of other development works. But nothing has been done in this regard so

far. That is why the problem of law and order is becoming complicated day to day.

Therefore, I would urge upon the Central Government to provide the required funds for the immediate construction of roads approved under Dacoits Eradication Programme, so that people may get some relief.

- (vii) Need to look into malfunctioning telephones in Jehanabad (Parliamentary constituency) Bihar.**

SHRI RAMASHRAY PRASAD SINGH (Jehanabad) : Sir, in a meeting of the consultative Committee, the former Prime Minister Late Shri Rajiv Gandhi had assured to provide telephone connections to every Gram Panchayat for the development of rural areas. On the basis of the same assurance a project was approved and telephone connections were given to the head offices of every Gram Panchayat. Telephone connections were also provided in Jehanabad constituency but all of them have been lying out of order. A complaint to this effect was lodged with the Director, Telephones and Chief Manager of Telephones, Patna, but of no use. The motive, for which this project had been implemented, has failed miserably.

Therefore, I would urge upon the Central Government to enquire into it and take direct action against the persons who are guilty in this connection.

- (viii) Need to amend wild life protection act.**

PROF. RASA SINGH RAWAT (Ajmer) : Mr. Speaker, Sir under the Rule 377, I would